Name Of the Corporate Debtor : UCAL PRODUCTS PRIVATE LIMITED

Date of commencement of CIRP: 16/12/2021

List of Creditors As on: 30/07/2022

List of operational creditors (Government dues)

(Amount in Rs)

| SI No. | Details of claimant | | Details of Claims Received | | | Amount of | Amount of May | Amount of | | | | | |
|--------|--|-----------------------------------|----------------------------|----------------|--------------------------|--|-------------------------|---|----------------------------------|-------------------------------------|------------------------------------|---------------------------------------|-----|
| | Department | Government | Date of received | Amount claimed | Amount of claim admitted | Nature of claims | Whether related Party ? | % of Voting share in CoC, if applicable | Amount of Contingent Claim | Mutual Dues, That may be set-off | Amount of claim not admitted | Amount of claim Under Verification | |
| 1 | Income Tax | Income Tax | 03-01-2022 | 10,184 | 10,184 | Arrears | NO | NIL | NIL | NIL | NIL | NIL | NIL |
| | STO, Alwarpet Assessment Circle, Nandanam, Chennai | GST – State Tax Dept | 07-03-2022 | 1,38,94,626 | 1,38,94,626 | Assessment For The F/Y-18-19, 19-20, 20-21. | NO | NIL | NIL | NIL | NIL | NIL | NIL |
| 1 ' | ` '' | Commerical tax dept | 29-12-2022 | 3,17,90,862 | 3,17,90,862 | CST-17-18, TN VAT-15-16, GST-Dec-17 to Aug-18 | NO | NIL | NIL | NIL | NIL | NIL | NIL |
| | | ESI - Regional Office, Chennai | 01-02-2022 | 9,64,975 | | Non and delayed Payment of ESI Contibution | | NIL | NIL | NIL | NIL | NIL | NIL |

| 5 | Office of Assistant Commissioner of GST & Central Excise, Chennai Outer Commissionerate ,No.40, Ranga Colony,Rajakilpa kkam, Chennai- 600 073. | 02-03-2022 | 99,76,113 | 99,76,113 | Central Exicse, Service Tax, Penalty, Interest, | 1 | NIL | NIL | NIL | NIL | NIL | NIL |
|---|--|------------|-------------|-------------|---|---|-----|-----|-----|-----|-----|-----|
| | | TOTAL = | 5,66,36,760 | 5,66,36,760 | | | | | | | | |